

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 6(ND)2017**  
**C. A. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017**

**NAME OF THE COMPANY: M/s. Mr. Brijesh Uppal V/s. M/s. Tryambakam Logistic Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241/242**

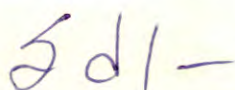
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

Present: For Respondent (s): Mr. Nitin Mittal, Advocate

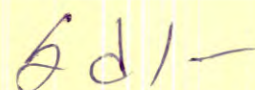
**Order**

Steps have been taken by the petitioner to serve the proposed respondent M/s MTS Logistics Pvt. Ltd. None is present on their behalf. In view of the same this application is allowed.

Amended petition be filed. To come up for final arguments 26<sup>th</sup> July 2017.

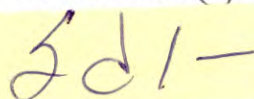


[ S.K. MOHAPATRA ]  
MEMBER [T]

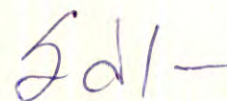


[ INA MALHOTRA ]  
MEMBER [J]

At this stage Mr. Nitin Mittal, counsel for the respondent has appeared and has been apprised about the order.



[ S.K. MOHAPATRA ]  
MEMBER [T]



[ INA MALHOTRA ]  
MEMBER [J]